



GOVERNMENT OF PUNJAB  
DEPARTMENT OF LOCAL GOVERNMENT  
(LOCAL GOVERNMENT-3 BRANCH II)

The 31 March, 2011

NOTIFICATION

No. 13/6/11-3LG3/198 With reference to Government of Punjab, Department of Local Government, Notification No.13/6/11-3LG3/198 dated 28<sup>th</sup> January, 2011 and in exercise of the powers conferred by sub-section (2) of Section 240 of the Punjab Municipal Act, 1911 (Punjab Act No.3 of 1911) and all other powers enabling him in this behalf, the Governor of Punjab is pleased to make the following rules further to amend the Punjab Municipal Service (Recruitment and Conditions of Service) Rules, 1975, namely:-

Rules

1. (1) These rules may be called the Punjab Municipal Service (Recruitment and Conditions of Service) (First amendment) Rules, 2011.
- (2) They shall come into force on and with effect from the date of their publication in the official gazette.
2. In the Punjab Municipal Service (Recruitment and Conditions of Service) Rules, 1978 (hereinafter referred to as the "said rules"), in Appendix 'B', against serial No.1, for the existing entries below column No.2, 3 and 4, the following entries shall be substituted, namely:-

Name of post	Qualification for direct recruitment	Qualification for promotion
2	3	4
Executive Officer Class-III	Degree in law	60% of the posts from Superintendents, who are graduates having experience of working on that post for a period of five years; and  40% of the posts from Accountant Grade-I, who have experience of working as such for a period of five years.

3. In the said rules, in Appendix 'B' against serial No.7, the existing entries below column No.3 and 4 shall be substituted with the following entries, namely:-

Qualification for direct recruitment	Qualification for promotion
Should have passed Degree in Architecture or B.Tech (Planning) from a recognized University/Institution	25% of the posts for Head Draftsman having experience of working as such for a period of 5 years; and 25% of the posts for Building Inspector (Technical) having experience of working as such for a period of 7 years.

4. In the said rules, in Appendix 'B', against serial No.19, relating to Accountant Grade-II, the existing entry below column No.3, shall be substituted with the following entry, namely:-

*"Should have passed Degree in B.Com from a recognised University/Institution"*

5. In the said rules, in Appendix 'A', after serial No.26, the following serial No. and entries relating thereto shall be inserted, namely:-

Building Inspector (Technical) All Classes 10300-34800 +  
Grade Pay Rs.3800

6. In the said rules, in Appendix 'B', after serial No.24, the following serial No. and entries relating thereto shall be inserted, namely:-

S.No.	Name of post	Qualification for direct recruitment	Qualification for promotion
25	Building Inspector (Technical)	Should have passed Diploma in Architecture from recognized University/ Institution	Should be a Council employee and has passed Diploma in Architecture or Civil Engineering from recognized University/ Institution and has experience of working for a period of 3 years.



In the said rules, in Appendix 'c', after serial No.25, the following serial No. and entry in column No.2 below shall be inserted, namely:-

26. Building Inspector (Technical)  
Chandigarh

Dated: 25/2/2011

S.S. Rajput, IAS,  
Secretary to Govt. of Punjab,  
Department of Local Government

No.13/6/2011-31.G38/S7a

Place: Chandigarh the 25.2.2011

A copy is forwarded to the Controller, Printing & Stationery, Punjab, Chandigarh for publication of the notification in the Punjab Government Gazette (Extra Ordinary) and 200 copies thereof may be supplied to the Government.

(M)  
Deputy Secretary

No.13/6/2011-31.G38/S7a

Date: Chandigarh the

A copy is forwarded to following for information and immediate necessary action:-

- 1) All the Regional Deputy Directors, Local Bodies in the State.
- 2) All the Executive Officers of Municipal Councils/Nagar Palikayats in the State.
- 3) Deputy Controller (P & A)
- 4) Examiner, Local Funds Account, Punjab, Chandigarh.
- 5) DCF, O/o Director, Local Government.

(M)  
Deputy Secretary